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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. No. 2595/2002

New Delhi this the 4th day of October, 2002

Hon'ble Mr. Kuldip Singh, Member (J)

Gurpal Singh
S/o Sh. Late Musaddi Singh
R/o L-IV/27-28, Double Storey
Lajpat Nagar-IV,
New Delhi-110 024.

..Applicant

By Advocate: None.

Versus

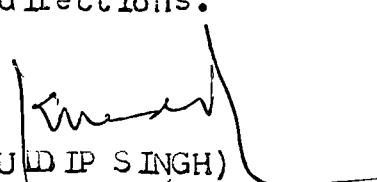
1. Union of India through
Secretary,
Ministry of Personnel,
Public Grievances & Pensions,
Department of Pensioners,
Rail Bhawan,
New Delhi.
2. The Divisional Railway Manager,
N.Rly Office,
New Delhi.

..Respondents

ORDER (ORAL)

The applicant has filed this OA seeking a direction to the respondents that his representation be decided. Accordingly, I direct the respondents that the representation of the applicant be decided within a period of 6 months from today.

OA stands disposed of with the above directions.


(KULDIP SINGH)
MEMBER (J)

Rakesh